

**GOVERNMENT OF INDIA  
ENVIRONMENT AND FORESTS  
LOK SABHA**

UNSTARRED QUESTION NO:4009  
ANSWERED ON:19.12.2011  
IMPACT OF MOBILE RADIATIONS ON FOREST AREAS  
Pakkirappa Shri S.

**Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:**

- (a) the total number of States where mobile phone towers have been permitted inside forests in the country's State-wise;
- (b) whether the Government proposes to direct the telecom operators to remove these towers from the forest areas of the country;
- (c) if so, the details thereof and if not, the reasons therefor; and
- (d) the steps taken by the Government in this regard?

**Answer**

MINISTER OF STATE (INDEPENDENT CHARGE) FOR ENVIRONMENT AND FORESTS (SHRIMATI JAYANTHI NATARAJAN)

- (a) The State-wise number of mobile phone towers permitted inside forests under Forest (Conservation) Act, 1980 is given in the Annexure.
- (b) to (d) There is no proposal to direct the telecom operators to remove these towers from the forest areas.